

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1918

ANSWERED ON:22.11.2010

SOCIAL SECURITY TO SENIOR CITIZENS

Azad Shri Kirti (Jha);Dashmuni Deepa ;Hazari Shri Maheshwar ;Jakhar Shri Badri Ram ;Yadav Shri Om Prakash

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether any attempts have been made to identify the number of senior citizens living in metros and towns to provide them security measures;
- (b) if so, the details thereof;
- (c) the details of the National Policy for welfare of senior citizens;
- (d) the details of various schemes implemented so far for the welfare of senior citizens under the National Policy on Senior Citizens by the Ministry, State-wise;
- (e) the details regarding performance of these schemes and other concessions being provided to senior citizens by the Government and the States;
- (f) whether the Government proposes to establish a special cell in consultation with experts of relevant fields for settling problems of senior citizens; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) and (b): Registrar General of India publishes census data containing inter alia, data on the number of senior citizens in the country. Senior citizens population in some of the metro cities as per Census 2001 is given in Annex-I.

(c): National Policy on Older Persons, 1999 provides for financial security, health care, nutrition, shelter, education, welfare and protection of life and property of senior citizens.

(d): Presently, the Ministry of Social Justice and Empowerment is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which financial assistance is given to suitable Non-Governmental Organisations for running and maintenance of Old Age Homes (OAH), Day Care Centres (DCC), Mobile Medical Units (MMU) etc.

(e): Details of the physical and financial performance of the Scheme of IPOP during the last three years is given in Annex-II.

Various concessions in rail, bus and air fare; income tax rebate;; special medical facilities, etc. are provided to senior citizens by the Government.

Under Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Central assistance is given towards pension @ Rs. 200/- per month per beneficiaries to persons above 65 years belonging to a household below poverty line which is meant to be supplemented by at least an equal contribution by the States so that each beneficiary gets at least Rs.400/- per month as pension.

(f) and (g): No such proposal is under consideration.